GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6423
ANSWERED ON:05.05.2015
COMPLAINT AGAINST IRREGULARITIES IN MCD
Choudhary Shri Ram Tahal; Jadhav Shri Prataprao Ganpatrao; Khaire Shri Chandrakant Bhaurao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of complaints against illegal construction through the Toll Free Telephone No. 1266 of the Municipal Corporation of Delhi (MCD) and internet during each of the last three years and the current year;
- (b) the details of complaints on which action has been taken/not taken on the basis of the said complaints and the reasons for not taking any action along with the action taken against the responsible officers during the said period, separately;
- (c) whether the Government has also received complaints against the officials of MCD regarding involvement in illegal construction, negligence, corrupt practices and other irregularities through Toll Free Telephone No. 1266;
- (d) if so, the number of such complaints received and the action taken against the guilty officials separately during the said period;
- (e) whether the Government has conducted any inquiry in this regard during the said period, if so, the details and outcome thereof; and
- (f) the effective measures taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a): The complaints received in North and South Delhi Municipal Corporations against the illegal constructions through Toll Free No. 1266 during each of the last three years is annexed as Annexure-A. The Helpline No. 1266 does not pertain to East Delhi Municipal Corporation.
- (b): The details of the complaints received in Zonal Offices of North, South and East DMCs, property booked and sealing/demolition and action taken against unauthorised constructions is annexed as Annexure-B.
- (c): No such complaints regarding corruption in North and South DMCs have been received on Toll Free No. 1266 till date. The helpline No. 1266 does not pertain to East Delhi Municipal Corporation.
- (d) & (e): Do not arise in view of (c) above.
- (f): As and when such complaints are received, the same are forwarded to the concerned authority for further necessary action. Moreover, preventive checks/ inspections are carried out by the Vigilance Department of North, South and East DMCs. The complaints received in the Vigilance Department from all sources are scrutinized with a view to find out allegation from vigilance angle.